

(a) whether the Government are aware that a medicine has been developed to regain resistance power of the persons suffering from AIDS, TB and Cancer in the country;

(b) if so, the details thereof; and

(c) the likely time by which its availability is possible in the market?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) No, Sir.

(b) and (c) Do not arise.

World Food Programme

3838. SHRI ANNASAHEB M.K. PATIL: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the Government have signed an agreement with World Food Programme for improvement of food security through forestry activities in tribal areas of the country;

(b) if so, the details and objectives thereof;

(c) whether the Government had declined the offer made by World Food Programme for assistance; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV): (a) and (b) Yes, Sir. The Government of India, Ministry of Agriculture have signed an agreement with the World Food Programme (WFP), for implementing a project titled—"Improvement of Food Security through Forestry Activities in Tribal Areas of Bihar, Orissa, Madhya Pradesh, Uttar Pradesh and Rajasthan".

The main objectives of the project are:—

- (i) To provide sustainable improvement in the target group's food security and income; and
- (ii) Empowerment of communities particularly women and households through participatory integrated rural development.

Under the Project, WFP will provide wheat (91355 MT), Rice (42600 MT), pulses (12560 MT) and Vegetable

Oils (3465 MT) with an estimated Food cost of US\$ 45.560 million over a period of five years for distribution at concessional prices to the daily wage labourers of the State Forest Department belonging to the most disadvantaged & poorest population.

(c) No, Sir.

(d) Does not arise.

[Translation]

Enquiry against IOC's Officers

3839. SHRI RAVI PRAKASH VERMA:
SHRI BAIJNATH RAWAT:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether an inquiry is being conducted against some officers in the Vigilance department of Indian Oil Corporation;

(b) if so, the number thereof;

(c) the number of cases out of them disposed of; and

(d) the time by which the pending cases are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) As on 15.12.98, 81 inquiries are being conducted against some officers of IOC by the Vigilance Deptt. of IOC.

(c) Nil.

(d) The cases are under various stages of enquiry. It is not possible to indicate firm time schedule for completing these enquiries.

LPG Bottling Plants

3840. SHRI SHAILENDRA KUMAR:
SHRI K.C. KONDAIAH:
SHRI PRABHAT KUMAR SAMANTARAY:
SHRI PRABHASH CHANDRA TIWARI:
SHRIMATI MINATI SEN:
SHRI MANIKRAO HODLYA GAVIT:
SHRI D.S. AHIRE:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state: